

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 93
(To be answered on the 2nd February 2017)**

GREENFIELD AIRPORT PROJECTS

93. **SHRIMATI KIRRON KHER
SHRI M. CHANDRAKASI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the details of the four new projects cleared by the Steering Committee on Greenfield Airports;
- (b) the details of the budget estimated for these projects;
- (c) whether the Ministry is considering the Committee's recommendation of 'site clearance' for these projects;
- (d) if so, the details thereof and the implications of the same;
- (e) the details regarding Greenfield airport projects approved for execution since notification of the Greenfield airport policy in the country;
- (f) the number of Greenfield airports completed and progress on other Greenfield airport projects approved in the country; and
- (g) the progress on development of Greenfield airport at Sriperumbudur in Tamil Nadu and action being taken to speed up the project?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): Government of India (GoI), Ministry of Civil Aviation (MoCA) has granted 'in principle' approval for setting up of Greenfield Airport at Dagadarthi Mendal, Nellore Dist., Bhogapuram in Vizianagaram District near Visakhapatnam and Oravakallu in Kurnool District, Andhra Pradesh and 'site clearance' approval for setting up of Greenfield Airport at Kothagudem, District Khammam, Telangana in October, 2016.

(b): The financing of the project is taken care of by the respective airport developer.

(c) & (d): GoI, MoCA has already granted 'in principle' approval which is next stage of 'site clearance' approval for setting up airports in Andhra Pradesh and 'site clearance' approval for setting up of Greenfield Airport at Kothagudem, District Khammam, Telangana.

(e): Since notification of the Greenfield Airport Policy, GoI has granted "in principle" approval for setting up of the 18 Greenfield airports in the country. The list of these airport is as under: Mopa in Goa, Navi Mumbai, Shirdi and

Sindhudurg in Maharashtra, Bijapur, Gulbarga, Hasan and Shimoga in Karnataka, Kannur in Kerala, Durgapur in West Bengal, Dabra in Madhya Pradesh, Pakyong in Sikkim, Karaikal in Puducherry, Kushinagar in Uttar Pradesh, Dholera in Gujarat and Dagadarthi Mendal, Nellore Dist., Bhogapuram in Vizianagaram District near Visakhapatnam and Oravakallu in Kurnool District, Andhra Pradesh. Further, GoI has granted "site clearance" approval for setting up of the 5 Greenfield airports in the country. The list of these airport is as under: Machiwara, Ludhiana Airport, Itanagar in Arunachal Pradesh, Jamshedpur in Jharkhand, Alwar in Rajasthan and Kothagudem in Telangana.

(f): The airport projects at Andal, Durgapur, West Bengal and Kannur in Kerala have been completed. Operations at Durgapur airport have commenced on 18th May, 2015. Trial landing of Kannur airport has also been completed. The progress on other Greenfield Airports is at Annexure I.

(g): As per the Greenfield Airport Policy, State Government or any private entity needs to submit a proposal in the prescribed format along with the land details for setting up of Greenfield Airport in the country. Government of India has not received any proposal from the State Government of Tamil Nadu or any other developer for construction of new airport at Sriperumbudur.

(Annexure I)

Present status of other Greenfield Airports where 'In principle' approval has been accorded

Sr. No.	Name of the Project/ Date of Receipt of proposal	Name of the Promoters	Current Status
1.	Mopa Airport, Goa	State Government of Goa	Government of India (GoI) granted "in-principle" approval to Government of Goa for setting up of Greenfield airport at Mopa in Goa through Public Private Partnership (PPP) in March, 2000. State Government has completed tendering process and the airport has been awarded to the successful bidder M/s GMR Airport Holdings Limited.
2.	Navi Mumbai International airport, Maharashtra	City & Industries Development Corporation of Maharashtra Limited (CIDCO) (State Govt. of Maharashtra)	GoI granted "in-principle" approval to Government of Maharashtra (GoM) for setting up of Greenfield airport at Navi Mumbai airport through Public Private Partnership (PPP) in May, 2007. The State Government appointed City & Industries Development Corporation of Maharashtra (CIDCO) as nodal agency for development of this Greenfield airport. The project is at RFP stage.
3.	Sindhudurg Airport, Maharashtra	Maharashtra Industrial Development Corporation (MIDC) (State Govt. of Maharashtra)	GoI granted 'In principle approval to Maharashtra Industrial Development Corporation (MIDC), a State Govt. of Maharashtra entity for setting up of a Greenfield domestic airport at Sindhudurg in Maharashtra in Sept. 2008. A SPV, namely IRB Sindhudurg Pvt. Ltd (ISAPL) was created for the project development and operations. The construction work has already been commenced.
4.	Bijapur Airport, Karnataka	State Government of Karnataka	GoI granted 'in-principle' approval to Government of Karnataka (GoK) for setting up of domestic Greenfield airport at Bijapur in June 2008. Project Development Agreement (PDA) entered into between the State Govt. and a Private Party was terminated due to unviability of the project and dispute among the developers. GoK is developing the airport through its own resources. Airports Authority of India (AAI) has agreed to provide technical assistance for supervision of works, without any charges for development of Airport Project.
5.	Gulbarga Airport, Karnataka	State Government of Karnataka	Govt. of India granted 'in-principal' approval to Govt. of Karnataka (GoK) for establishment of a Greenfield domestic airport at Gulbarga in June, 2008. GoK signed the Project Development Agreement (PDA) with the developer. However, the PDA went into rough weather and has been terminated. GoK is developing the airport through its own resources.

			Airports Authority of India (AAI) has agreed to provide technical assistance for supervision of works, without any charges for development of Gulbarga Airport Project. Tender has been awarded on 15.07.2016 for construction work. Work is in progress.
6.	Hassan Airport, Karnataka	State Government of Karnataka	GoI granted 'in-principal' approval to GoK for establishment of a Greenfield domestic airport at Hassan in June, 2008. PDA has been signed with the developer and the developer has prepared Detailed Project Report. Developer has requested for the balance land from GoK. AAI conducted site inspection on 17.06.2015 and submitted its report on 16.12.2015 in which AAI has opined that the available 536 acres of land is adequate to take up phase-I development to operate ATR-72 type Aircraft. The State Government is in talks with the developer to start the construction.
7.	Shimoga Airport, Karnataka	State Government of Karnataka	Govt. of India granted 'in-principle' approval to GoK in June, 2008. PDA has been signed with the developer by GoK. However, the developer requested for an exit from the project citing reasons of economic non-feasibility. Accordingly, the State Government has terminated the PDA. Work has been stopped due to dispute between partners of developers. The Writ Petition filed by one of the consortium partner of the developer before Hon'ble High Court of Karnataka is dismissed and one petition is pending. GoK has decided to develop this airport on Public Private Partnership. Tendering process initiated and bid opening was extended up to 07.09.2016. Further course of action whether to go for fresh tendering or for fresh feasibility study is under consideration of GoK, as no bids were received.
8.	Datia Airport, Gwalior, Madhya Pradesh	M/s Gwalior Agriculture Company Limited	GoI granted 'in-principle' approval to M/s Gwalior Agriculture Company Limited for setting up of Greenfield airport at Dabra/Datia, Gwalior in Madhya Pradesh in Dec., 2008. After grant of 'in-principle' approval, there is litigation issues involved regarding land acquisition for the project. The matter is pending before Hon'ble Supreme Court. The Steering Committee, in its 20 th meeting held on 05.05.2015, has put the 'in principle' approval of the project in abeyance till the land issues are fully resolved and the land is available to move ahead with the project.
9.	Pakyong airport, Sikkim	Airports Authority of India	GoI granted approval to Airports Authority of India (AAI) for setting up of a Greenfield airport at Pakyong in Sikkim in October, 2008. AAI has already started construction work. The progress of airfield pavement works including runway construction at Pakyong Airport is 90%. 40% of the terminal building work has been completed.

10.	Kushinagar in Uttar Pradesh	Govt. of Uttar Pradesh	GoI granted 'in principle' approval to State Govt. of Uttar Pradesh for setting up of Greenfield airport at Kushinagar in Sept. 2010. The preliminary estimated total cost for developing the minimum specification of the proposed international airport development works out to Rs. 354 crores. Central government has provided support of Rs 70.93 crores (20% of the project cost) under Viability Gap Funding Scheme. The Department of Tourism, Govt. of UP had invited applications from perspective developers for developing the airport in PPP mode. However, the project could not attract the interests of developers. It has now been decided that State Govt. shall develop the airport at its own and AAI shall provide the ANS support/services.
11.	Karaikal in Pudducherry	Karaikal Airport Private Limited.	GoI granted 'in principle' approval to M/s Karaikal Airport Pvt. Ltd. for setting up of Greenfield International airport at Karaikal region in Puducherry in February, 2011. On account of the non-viability of the airport developer had requested MoCA to change the status of the project into a low cost airport project.
12.	Shirdi in Ahmednagar District, Maharashtra-	Maharashtra Airport Development Corporation Ltd. (State Govt. of Maharashtra)	GoI granted 'in principle' approval to Maharashtra Airport Development Corporation Ltd. (MADC), a State Govt. of Maharashtra entity for setting up of a Greenfield airport at Shirdi in May 2011. Construction work is in full swing.
13.	Dholera Ahmedabad, Gujarat, Gujarat Infrastructure Development Board	Dholera International Airport Company Ltd. (DIACL)	GoI granted 'in principle' approval to Dholera International Airport Company Ltd. (DIACL) for setting up of a Greenfield airport at the site near Navagam Village under 'public use' vide certificate dated 27.01.2016.
14.	Dagadarthi Mendal, Nellore Dist., Andhra Pradesh	Bhogapuram International Airport Corporation Limited (BIACL)	GoI granted 'in principle' approval to Bhogapuram International Airport Corporation Limited (BIACL) for setting up of Domestic Greenfield Airport for public use in Dagadarthi near Nellore vide certificate dated 07.10.2016.
15.	Bhogapuram in Vizianagaram District near Visakhapatnam, Andhra Pradesh	Bhogapuram International Airport Corporation Limited (BIACL)	GoI granted 'in principle' approval to Bhogapuram International Airport Corporation Limited (BIACL) for setting up of Bhogapuram International Greenfield Airport for public use in Vizianagaram District, near Visakhapatnam vide certificate dated 07.10.2016.

16.	Orvakallu in Kurnool District, Andhra Pradesh.	Bhogapuram International Airport Corporation Limited (BIACL)	GoI granted 'in principle' approval to Bhogapuram International Airport Corporation Limited (BIACL) for setting up of Orvakal Domestic Greenfield Airport for public use in Kurnool District, Andhra Pradesh vide certificate dated 07.10.2016.
-----	--	--	---

Projects where 'site clearance' has been granted

Sr. No.	Name of Airport and promoting agency	Status of the project
1.	Machiwara, Ludhiana Airport, Punjab, M/s Bengal Aerotropolis Projects Limited (BAPL)	<p>Site clearance for international airport has been accorded to M/s BAPL on 25.02.2009. However, the Ministry of Defence has given "NoC" for Visual Flight Rules (VFR) operations only at proposed airport. M/s BAPL has requested to reconsider the matter and grant "NoC" for Instrument Flight Rules (IFR) operations. The issue was taken up with Ministry of Defence for reconsidering their condition and changes the same to IFR. But MoD did not agree for the same. The decision of MoD has been conveyed to the Promoter as well as the State Government of Punjab. Promoter vide letter dated 18.09.2015 has conveyed without IFR approval, they may not proceed further with the project for the time being.</p>
2.	Itanagar in Arunachal Pradesh	<p>Airports Authority of India is the implementing agency of the project. M/o Home Affairs and Air Force has given NoC to the project. M/o Finance has supported the project, however, the funding pattern is not yet finalized. M/o Environment & Forest has issued ToR. AAI is in the process of preparation of environment impact assessment. Revised details of land area and land cost was sought from the State Government. Since there has been a delay of more than a year from State Government, the State Govt. of Arunachal Pradesh was requested to convey their standpoint/intention regarding development of Greenfield Airport at Hollongi. In a meeting held on 10.06.2016 with Hon'ble CM, Arunachal Pradesh, the State Govt. expressed that they are interested in building the Greenfield Airport at Banderdewa and not at Hollongi due to the compensation related issues and attached legal implications. Hence, it was decided that AAI shall share feasibility and comparative reports and DPR, if any, in respect of Banderdewa Hollongi sites with Govt. of Arunachal Pradesh, which may then get the reports examined and inform their decision within a month.</p> <p>A committee has been constituted for comparative assessment of the proposed sites at Banderdewa and Hollongi on 19th July, 2016. The report is awaited.</p>
3.	Jamshedpur in Jharkhand- proposal of M/s TATA Steel.	<p>'Site clearance' to the proposal of M/s TATA Steel Ltd. for setting up of a Greenfield airport in Jamshedpur has been granted on 11.07.2012. The promoter has been asked to submit the application along with Detailed Project Report (DPR)/TEFS for 'in-principle' approval. The same is awaited from the Promoter. However, M/s. TATA Steel Ltd. has stated that the work for the surveys, soil investigations etc., which is required for preparation of TEFS/DPR is delayed due to pending forest clearances and land issues. M/s. TATA Steel Ltd. is following up with the concerned departments of Govt. of Jharkhand and plan to commence the work for preparation of DPR after necessary permission is accorded.</p>

4.	Kotkasim Tehsil in Alwar district Rajasthan State for Commercial operations under public private partnership mode- Proposal of M/s Delhi Mumbai Industrial Corridor Development Corporation. Limited	Government of India has granted the site clearance for setting up of a Greenfield Airport for public use near Bhiwadi, District Alwar, Rajasthan subject to some conditions on 18.11.2015. However, any new Greenfield Airport requires two stage clearances i.e. "Site Clearance" and "in-principle" approval. In case of proposed airport at Bhiwadi, the site clearance has been granted and further development would depend on preparation of DPR, its economic viability and financial closure subject to the 'in-principle' approval.
5.	Kothagudem, District Khammam, Telangana.	GoI granted 'site clearance' for setting up of a Greenfield Airport at Kothagudem, District Khammam, Telangana vide certificate dated 07.10.2016.
